

THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./Part-1/432

Dated Shillong, the 27th July, 2023

It is hereby notified to all concerned that, on account of non-availability of Hon'ble Mr Justice W.Diengdoh, DIVISION BENCH II comprising the Hon'ble the Chief Justice and Hon'ble Mr. Justice W. Diengdoh will not sit on **July 28, 2023** and all cases fixed before the DIVISION BENCH on the said day shall stand adjourned and will appear on **July 31, 2023** except for urgent matters, which, if any, may be mentioned before the DIVISION BENCH I comprising the Hon'ble the Chief Justice and Hon'ble Mr. Justice H.S.Thangkhiew which will sit in Court Room No.1 at 10.30 A.M.

Similarly, all cases fixed before the SINGLE BENCH of Hon'ble Mr. Justice W. Diengdoh on **July 28, 2023** shall stand adjourned and will be listed in due course except for urgent matters, which, if any, may be mentioned before the SINGLE BENCH of Hon'ble Mr. Justice H.S.Thangkhiew in Court Room No.2.

Further, on account of non-availability of Hon'ble Mr. Justice H.S. Thangkhiew on **July 31, 2023**, all cases fixed before the SINGLE BENCH of Hon'ble Mr. Justice H.S. Thangkhiew on the said day shall stand adjourned and will be listed in due course except for urgent matters, which, if any, may be mentioned before the SINGLE BENCH of Hon'ble Mr. Justice W. Diengdoh in Court Room No.3.

By Order,

JOINT REGISTRAR (LISTING)


Memo NO.HCM.III/166/2019-Judl./Part-1/432 -A

Dated Shillong, the 27th July, 2023

Copy to: -

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.A to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information of the Registrar General.
5. The P.S. to the Advocate General/Addl. Advocate General, Shillong for kind information.
6. The Deputy Solicitor General/Central Govt. Counsel, High Court of Meghalaya, Shillong for kind information.
7. The President/ Secretary, High Court Bar Association, Shillong for kind information.
8. The Central Project Coordinator, High Court of Meghalaya, Shillong for kind information and necessary action. He is also requested to get the same uploaded in the Official Website.

9. All Court Masters/Court Officers concerned for information and necessary action.
10. Notice Board.
11. Office File.


27/07/2023

JOINT REGISTRAR (LISTING)

744
22/7/23